NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 72/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench C.P. No. 48/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

Name of the Company:

Integrated Tech-Infra Business Solution Pvt. Ltd.

With

Omega Power Infratech Pvt. Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. N.S.-Sfrivasfava PCG

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ORDER

Learned PCS Mr. Rajendra Sahay Srivastava present for Petitioner.

Proof of service of notice on statutory authorities filed.

It appears that 30 days time is not yet over for the statutory authorities to file their representation.

List the matter on 13.10.2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of September, 2017.